

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5102
ANSWERED ON:26.04.2002
IDBI ASSISTANCE TO PROJECTS
SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of FINANCE be pleased to state:

- (a) the total amount sanctioned by Industrial Development Bank of India (IDBI) under various projects launched by it during last three years ;
- (b) the details of these projects ;
- (c) the criteria adopted for sanctioning funds to these projects; and
- (d) the industry-wise and year-wise fund sanctioned for these projects ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH)

(a) to (d) IDBI does not launch any industrial projects. However, it provides credit and other facilities to medium and large scale enterprises for setting-up new as well as for expansion, diversification and modernisation of existing units. The year-wise sanctions during the last 3 year i.e. 1999-2000 to 2001-02 are as under :

(Rs. Crore)		
Year	No. of units	Amount sanctioned
1999-2000	917	25034
2000-01	830	25445
2001-02	512	15091

IDBI extends financial assistance to all viable units of industrial concerns in conformity with the provisions of IDBI Act. The project is appraised for its viability in the parameters of promoters background, managerial competence, technical feasibility, financial soundness, commercial prospects, international competitiveness and economic justification. The other parameters used for evaluation of projects are the internal rate of return, debt service coverage ratio, economic rate of return etc. In financing industries of polluting nature, facilities necessary for treatment and disposal of effluents are ensured. The financial assistance sanctioned under direct financing schemes industry-wise during the last 3 years is given in the enclosed statement.